

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 21

IA 2297/2019 IA 1232/2022 IA 2283/2022 in C.P.(IB)527/MB/2018

CORAM:

SH. PRABHAT KUMAR
HON'BLE MEMBER (T)

SH. H. V. SUBBA RAO
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **10.03.2023**

NAME OF THE PARTIES: - **Andhra Bank**
Vs.
Project Master Electricals Pvt Ltd.

Appearance (via video-conference):

For Applicant – IA 2283, R5- MA 2297:		Counsel Nausher Kohli a/w Adv. Vaibhav Sharma i/b A&D Legal
For the Liquidator – IA 1232	:	CS Nithish Bangera
For the RP	:	Adv Meghna Arvind i/b MDP & Partners

Section 60(5) u/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 28.04.2023, for further consideration and hearing.

Sd/-

Sd/-

PRABHAT KUMAR
Member (Technical)

H. V. SUBBA RAO
Member (Judicial)

10.03.2023
Vedant